

of the works completed as on date are as follows:—

| Fencing sanctioned | Fencing completed |
|---|---|
| 340 km | 262.7 km |
| From Border Pillar (BP) No. 921/M to 1135/M | BP No. 921 to 1012 = 145 km. BP No. 1049 to 1050 = 1km. (Pilot project) BP No. 1057/M to 1122/S-2 = 102.7 km. BP No. 1125 to 1135 = 14 km. |

(c) The balance fence works along the India-Pakistan border in the State of Gujarat fall in the inundated/water-logged/marshy areas. The executing agencies are deploying improved technology to fence the remaining stretches which can withstand the terrain and weather conditions. In order to complete the work with improved technology, a pilot project of one km has been completed. Further, since some of the parts of the India-Pakistan border are highly marshy and low-lying, the fencing of the entire open parts of the India-Pakistan border in the State of Gujarat is not feasible.

Transfer of CRPF land for expansion of airport at Nagpur

1017. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of Maharashtra has requested for the transfer of about 2.30 hectare land belonging to CRPF, Nagpur, to Multi-modal International Cargo Hub and Airport at Nagpur (MIHAN) Project for expansion of existing airport; and

(b) if so, Government's response thereto and by when it will be approved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) Yes, Sir.

(b) The Ministry of Home Affairs, in principle, agrees with the request. However, as per existing policy, the proposal is under process for seeking approval of the competent authority.

Beneficiaries under freedom fighters pension scheme

1018. SHRI. SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise current number of freedom fighters and their dependents who are getting freedom fighters pension and other facilities;